

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 602(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Topsgrup Services Ltd. Vs. BLS IT Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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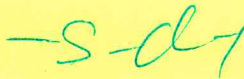
Present:	Mr. Brijender Chahar, Sr. Advocate with Mr. P.S. Sridhar Raj and Mr. Sandeep Chaurasia, Advocates for the Petitioner			
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	Mr. Arun Kathpalia, Sr. Advocate with Mr. Karan Luthra, Advocate for the Respondent			
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ORDER

Arguments heard. Ld. Senior Counsel for the Petitioner wishes to rely on certain documents. Let the same be filed with an advance copy to the opposite side

To come up for further consideration on 26th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)